

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 208 OF 2015

&

IA No.345 of 2015

Dated: 15th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Gujarat Urja Vikas Nigam Ltd.

...Appellant(s)

Versus

ACB (India) Ltd. & Anr.

...Respondent(s)

Counsel for the Appellant(s) :

Mr.M.G. Ramachandran

Mr.Anand K. Ganesan

Ms. Swapna Seshadri

Counsel for the Respondent(s) :

Mr. Tushar Nagar &

Ms. Shikha Ohri for R.1

Ms. Suparna Srivastava with

Shri S.R. Pandey (Rep.) for GERC

ORDER

Pleadings are complete.

List the matter for hearing on **15/03/2016.**

(I.J. Kapoor)
Technical Member
ts/pr

(Justice Ranjana P. Desai)
Chairperson